

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th of December, 2024

NO. HC.VII-100(Pt.-IX)/2010/11796/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officer	Ph. No.	Email.Id.
1.	P-1429	04-01-2025 to 05-01-2025	National Seminar on Organized Crime and Offences against National Security.	Dr Manash Barua, Special Judge, Assam, Guwahati	9101032844	rbaruah22@gmail.com
				Shri Dipankar Bora, District & Sessions Judge, Tinsukia	9435071191	dpnkr.br@gmail.com
2.	P-1432	11-01-2025 to 12-01-2025	National Seminar on Judicial Skills	Smti Mallika Dutta, District & Sessions Judge, Nalbari	9957141347	mallikaduttat@gmail.com
				Smti Moushumi De, District & Sessions Judge, Bongaigaon	9435195016	moushumide72@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-IX)/2010/11797/A, Dated 11-12-2024
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.i/c.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup(M),
(He is requested to inform the Officer from his District about this notification).
7. Dr Manash Barua, Special Judge, Assam.
8. Smti. Mallika Dutta, District and Sessions Judge, Nalbari.
9. Shri Dipankar Bora, District & Sessions Judge, Tinsukia.
10. Smti. Moushumi De, District & Sessions Judge, Bongaigaon.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.


No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

11. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


11-12-2024
REGISTRAR(JUDICIAL)